

**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
16-07-2021**


Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
Arguments	To hear
1. R.A. 22/2018 2. R.A. 79/2019 3. M.A. 22/2020 4. M.A. 1/2021 5. M.A. 2/2021 6. M.A. 7/2021	1. O.S. 514/2011 2. O.S. 1256/2013 3. O.S. 1399/2013 4. O.S. 773/2014 5. O.S. 1610/2014 6. O.S. 1634/2014 7. M.A. 76/2014 8. O.S. 1618/2015 9. Ex 30/2018 10.O.S. 1474/2018 11.O.S. 77/2019 12.O.S. 38/2020
Evidence	Issues
7. O.S. 1219/2013 8. O.S. 803/2014 9. O.S. 536/2015 10. O.S. 1508/2017 11. O.S. 1098/2018 12. O.S. 1489/2018 13. O.S. 687/2019 14. O.S. 821/2019 15. O.S. 979/2019 16. O.S. 980/2019 17. O.S. 1772/2019 18. O.S. 956/2020	13. O.S. 1834/2019
To hear	
19. O.S.1256/2017 20. O.S. 1628/2019	

Note: Other Cases will be adjourned in the CIS

Prl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru

Cause list dated 16.07.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

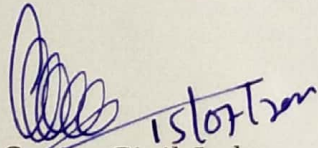
Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Orders
1.	RA. 95/2014	1.	Ex. 63/2014
2.	OS. 628/2020	2.	OS. 1104/2021
3.	OS. 448/2021	3.	OS 1101/2021
	Evidence		
4.	FDP. 30/2002		
5.	OS. 797/2009		
6.	OS. 287/2013		
7.	OS. 1036/2013		
8.	OS. 204/2015		
	Arguments		
9.	OS. 727/2010		
10.	OS. 683/2015		
11.	MVC. 366/2015		
12.	OS. 1027/2018		

 15/07/2021

C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 16.07.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	OS. 906/2011		
2.	OS. 932/2011		
3.	OS. 1184/2013		
4.	OS. 97/2016		
5.	OS. 1393/2016		
6.	OS. 1457/2016		
7.	MA. 96/2017		
8.	OS. 13/2018		
9.	OS. 515/2019		
10.	OS. 93/2020		
11.	OS. 361/2020		
12.	OS. 1355/2020		
	Evidence		
13.	OS. 1058/2017		
14.	Misc. 31/2020		
	Arguments		
15.	OS. 1658/2013		
16.	OS. 12/2016		
17.	OS. 907/2016		
18.	Misc. 113/2016		


 II Addl. Senior Civil Judge,
 Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **16.07.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>EVIDENCE</u></p> <p>1) OS. 576/2010 2) OS. 1153/2010 3) OS. 236/2011 4) OS. 1160/2017 5) MC. 316/2019 6) OS. 217/2020 7) OS. 931/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>8) OS. 3003/2006 9) Misc. 103/2008 10) RA. 52/2014 11) MA. 42/2015 12) MA. 46/2015 13) Misc. 41/2016 14) MA. 48/2017 15) OS. 777/2017 16) MA. 80/2017</p> <p style="text-align: center;"><u>HEARING</u></p> <p>17) OS. 260/2006 18) OS. 1174/2006 19) OS. 1936/2006 20) OS. 421/2010</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>21) OS. 623/2011 22) OS. 115/2012 23) OS. 662/2012 24) OS. 940/2012 25) OS. 750/2014 26) OS. 1284/2014 27) OS. 1677/2015 28) OS. 743/2016 29) OS. 1163/2016 30) FDP. 56/2016 31) OS. 250/2017 32) OS. 1696/2017 33) MC. 88/2018 34) OS. 576/2018 35) OS. 747/2018 36) OS. 758/2019 37) OS. 1318/2019</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

Bengaluru Rural District, Bengaluru,
The following cases are posted to **16.07.2021**
V.C link for IVASCJ, BRD,
(<https://meet.jit.si/4ascjrural>)

Evidence	
<u>Morning Session 11 am to 2 pm</u>	
1. O.S.954/2012	7. O.S.290/2018
2. O.S.94/2013	8.O.S.465/2018
3. O.S.336/2013	9.O.S.1183/2018
4. O.S.1314/2013	10. O.S.816/2019
5. O.S.848/2014	11.M.C.373/2019
6. O.S.482/2015	12.Misc.37/2020
Morning Session	
11 am to 2 pm	
Hearing	
1. Ex.99/2010	

IV ASCJ 15.07.2021
Bengaluru Rural District, Bengaluru

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 16-07-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 752/2005	1. OS. 1094/2007
2. OS. 1180/2005	2. OS. 1260/2007
3. OS. 2653/2005	3. OS. 1342/2007
4. OS. 1105/2006	4. OS. 2303/2007
5. OS. 1708/2006	5. OS. 46/2008
6. OS. 1972/2006	6. OS. 1551/2008
7. OS. 2062/2006	7. OS. 219/2011
8. OS. 2543/2006	8. Ex. 9/2012
9. OS. 2645/2006	9. OS. 450/2012
10.OS. 2881/2006	10.OS. 1036/2012
11.OS. 173/2007	11.OS.1198/2012
12.OS. 888/2007	12.Misc. 88/2012
13.OS. 695/2007	13.OS.1387/2012
<u>EVIDENCE</u>	<u>EVIDENCE</u>
14.OS. 637/2008	14.OS. 416/2016
15.OS. 1000/2012	15.OS. 427/2016
16.OS. 381/2016	16.OS. 450/2016
17.Misc. 61/2013	17.OS. 467/2016
18.OS. 393/2016	18.OS. 469/2016
19.OS. 406/2016	19.OS. 498/2016
20.OS. 407/2016	20.OS. 513/2016
21.OS. 413/2016	
	<u>ARGUMENTS</u>
	21.OS. 1820/2015

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.